

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
RAJYA SABHA
UNSTARRED QUESTION NO. 4102**

Tuesday, April 3, 2018/ Chaitra 13, 1940 (Saka)

Funds to Jharkhand for flagship schemes

4102. SHRI MAHESH PODDAR:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the funds allotted to the State of Jharkhand for different flagship schemes during the last three years, year wise;**
- (b) the funds utilized by the State which were made available to it and the quantum of funds allocated under spill over, PL account and advance heads for these flagship schemes; and**
- (c) the details thereof, department-wise?**

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI P. RADHAKRISHNAN)**

(a) to (c): The Central Government/Ministry of Finance allocates budgetary funds to different Ministries/Departments demand wise for each Centrally Sponsored Scheme (CSS) and the Ministry / Department in turn allocates the share of Centrally Sponsored Scheme to States/UTs through the Consolidated Funds of the States concerned. The releases to CSSs are made sub-scheme wise by the administrative Ministry / Department in accordance with the individual scheme guidelines. Ministry of Finance does not monitor individual schemes State wise. Details of funds allocated to Centrally Sponsored Scheme in the year 2016-17 is given below:

	Rs. (in crore)			
	Actual 2016-17	BE 2017-18	RE 2017-18	BE 2018-19
CSS	2,41,296	2,78,433	2,85,581	3,05,517
